

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

APPLICATION NO.265 OF 2016(SZ)

R.RADHAKRISHNAN

.....APPLICANT

VS

PUBLIC WORKS DEPARTMENT

AND 4 OTHERS

....RESPONDENTS

**STATUS REPORT FILLED BY BLOCK DEVELOPMENT
OFFICER, LATHUR**

It is submitted that as directed by the Hon'ble National Green Tribunal, Southern Zone, Chennai, the joint committee members have inspected the land classified as 'MugaiyurVanjiEri', with an extent of 48.57.0 hectares in Survey Number 188 of Mugaiyur village, Cheyyur Taluk, Chengalpattu village. In the result of joint inspection, all encroachments in MugaiyurVanjiEri have been evicted by the Executive Engineer, Public Works Dept., since the land vested with the Public Works Dept. It is further submitted that in the above said Lake basin, an unfinished concrete house, ArulmiguSripalKatteri Amman Kovil, Arulmigu Sri PeriyandavarKovil and Arulmigu Angalathal amman Kovil were identified as encroachments to be evicted.

It is submitted that in respect of land classified as 'Kuttai', with an extent of 0.39.5 hectares in Survey Number 258/1 of Mugaiyur village,

Cheyyur Taluk, Chengalpattu village, the following encoachers were encroached the above said highly objectional water course Poramboke. In order to evict the encroachments, eviction notices has been issued to encroachers by the Block Development Officer, lathur.

S.L.NO	Encroachers Name	Type of Encroachments	Remarks
	Thiru. Pandian S/o Rathinavel	1) Cement sheet house 2) Neem tree 3) Mango tree	1) Encroacher not residing in the land. 2) He already residing in concrete house in Survey no.242/1A (Patta no.1370) of Mugaiyur village.
	Tmt.Lakshmi W/o Subramani	1.A hut 2.An unfinished concrete house 1) Mango tree 2) Cocunut tree-3	Not having any lands.
	Thiru.Gangadharan S/o Ramadoss	1) Concrete house 2) Cocunut tree-3 3) Mango tree-2 4) Iron sheet shed	His father having land in Survey no.253/1 (Patta no.1138) of Mugaiyur village.
	Thiru.Kothandam S/o Murugesan	1) A hut-2 2) Cement sheet house 3) Tamarind tree-1 4) Toilet	Having a land in Survey no.253/1 (Patta no.1138) of Mugaiyur village.
	Thiru. Minusamy S/o Rajagopal	1) A hut-1 2) A cement sheet house	Not having any lands.

		3) Cocunut tree-1	
6	Tmt.shanthi W/o Rajagopal	1) A hut 2) A concrete house 3) Cocunut tree-1	Not having any lands.
7	Thiri.Muthu S/o Perumal	1) Concrete House attached with toilet 2) Jackfruit tree 3) Mango tree-3 4) Cocunut tree-6	Having a land in Survey no.409/4A (Patta no.1007) of Mugaiyur village.

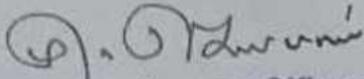
On receipt of Eviction notice, the encroachers have filed a Writ Petition No. 19958/2020 and W.MP.24637/2020 before Hon'ble High Court of Madras. In which, the Hon'ble High Court of Madras has given a direction as follows:-

“ The petitioner is directed to give a copy of the objections already said to have been given to the respondents, within one week from the date of receipt of a copy of this order and on receipt of the said objections, the respondents are directed to consider the same and pass appropriate orders on merits and in accordance with law, within 15 days thereafter, after affording an opportunity of personal hearing to the petitioner ”(order dated:21.01.2021)

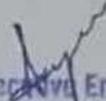
It is submitted that in order to comply the order of Hon'ble National Green Tribunal, Southern Zone, Chennai, and before Hon'ble High Court of Madras, the economical and social study of the encroachers have been studied and the same is revealed that the encroachers in the above listed tabular column Sl.No.2, 5 and 6 are not having any lands and others having an alternate in the same village.

It is submitted that as effective steps taken by the District Administration , an alternate land, classified as unobjectionable poramboke land as 'NanjaiTharisu' in S.No.63/1A3A1 in Aatchivilagam village has been identified for the landless encroachers in the S.No.258/1 of Mugaiyur, classified as 'Kuttai' Poramboke .

It is submitted that , the eviction of encroachments in Kuttai Poramboke land in Survey Number 258/1 of Mugaiyur village, Cheyyur Taluk, Chengalpattu village, to be completed after giving an opportunies to the encroachers for shifting their possessions to the alternate land .



Block Development Officer (V.P).
Lathur @ Pavanjur.



Executive Engineer, R.W.D., W.R.D.,
Araniyar Basin Division, Chennai-5.